

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Criminal) No(s). 156/2023

PRATEEK MISHRA

Petitioner(s)

VERSUS

STATE OF KARNATAKA &amp; ANR.

Respondent(s)

(FOR ADMISSION and IA No.48875/2023-STAY APPLICATION and IA  
No.48876/2023-EXEMPTION FROM FILING O.T.)

WITH T.P.(Cr1.) No. 178/2023

(FOR ADMISSION and IA No.54150/2023-STAY APPLICATION)

Date : 17-08-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Mr. Bhuvan Mishra, Adv.  
Mr. Yash Maheshwari, Adv.  
Mr. Krishna Kanhaiya Kumar, Adv.  
Mr. Nandlal Kumar Mishra, Adv.  
Mr. Kaushal Yadav, AOR

For Respondent(s)

Mr. V.N.Raghupathy, Adv.  
Mr. Manendra Pal Gupta, Adv.  
Mr. Shubhranshu Padhi, AORUPON hearing the counsel the Court made the following  
O R D E RPerused the order dated 28<sup>th</sup> April, 2023.Notwithstanding this order and the order dated 27<sup>th</sup> July,  
2023, the concerned Court has not forwarded the service  
report.Copies of both the orders (dated 28<sup>th</sup> April, 2023  
and 27<sup>th</sup> July, 2023) be forwarded to the Registrar General  
of the High Court of Karnataka who will in turn take up

the matter with the concerned Court and ensure that service report is submitted to this Court before the next date of hearing.

List on 13<sup>th</sup> September, 2023.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER